

officers have been given the designation of Labour Attaches.

(b) The Government have instructed all officers and members of staff serving in Missions and Posts abroad to ensure that all possible assistance is given to Indian workers. Government are aware that shortage of staff in many Missions, as also budgetary constraints sometimes do not permit our Missions, to fulfil their responsibilities uniformly well in all cases. However, with the proposed strengthening of staff in a number of key countries in West Asia, and with better utilisation of the budgetary resources, the situation is improving.

Reports on human rights practices prepared by U.S. State Department

2193. SHRI V. GOPALSAMY:
SHRI LADLY MOHAN
NIGAM:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that recent reports on human rights practices prepared by the Carter Administration in U.S.A. had focussed heavily on police atrocities in India; and

(b) if so, what is the reaction of the Government of India thereto?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHIV SHANKAR): (a) No, Sir.

(b) Does not arise.

De-reservation of posts in the Ministry of External Affairs

2194. SHRI RATAN TAMA:
SHRI SYED AHMAD
HASHMI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that a large number of posts have been de-reserved in the Ministry during 1980, if so, what is the number of such posts, grade-wise;

(b) whether it is also a fact that

Section Officers belonging to Scheduled Castes/Scheduled Tribes with eight years of service as on 30-6-1980 were not considered for promotion to grade I of I.F.S. (B) for 1979-80 panels;

(c) if so, what are the reasons therefor; and

(d) whether the said dereservation was done in consultation with the Department of Personnel and Administrative Reforms?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHIV SHANKAR): (a) Yes, Sir. Attached is a statement of posts, grade-wise, that had to be dereserved in 1980, strictly in accordance with the relevant rules on the subject. This became unavoidable due to there being fewer candidates eligible for promotion, under the rules, than there were posts.

(b) and (c) The last panel for promotion to Grade I of the IFS(B) was for the calendar year 1979 and not for Budget year 1979-80. Under the rules, only officers who were eligible as on 1-7-1979 could be considered for promotion. Under the relevant provisions of the rules, all Section Officers including those belonging to Scheduled Castes and Scheduled Tribes with eight years service as on 1-7-1980 will be eligible for the next panel.

(d) De-reservation can be done only in the manner prescribed by the Department of Personnel and Administrative Reforms.

Statement

Vacancies de-reserved in the Ministry of External Affairs during 1980

Sl. No.	Grade	Vacancies de-reserved
1	LDCs	8
2	UDCs	38
3	Assistants	46

Sl. No.	Grade	Vacancies de-reserved
4	Cypher Assistants . . .	10
5	Grade-III of Stenographers' Sub-Cadre	12
6	Grade-II of Stenographers' Sub-Cadre	11
7	Grade-I of Stenographers' Sub-Cadre.	12
8	Selection Grade of Steno- grapher's Sub-Cadre. . .	4
9	Section Officers' Grade . .	28
10	Grade-I of IFS	3
TOTAL		172

**Treatment meted out to Indians in
African countries L**

2195. SHRIMATI SAROJ

KHAPARDE;

SHRI LADLI MOHAN

NIGAM;

Will the Minister of EXTERNAL
AFFAIRS be pleased to state:

(a) whether Government are aware
that proper and humane treatment is
not being meted out to Indians living
in African countries;

(b) if so, what measures Govern-
ment propose to take in the matter;

(c) whether Government have
directed its Embassies and Consulates
to submit reports in the matter;

(d) if so, what are the details
thereof and if not, what are the rea-
sons therefor; and

(e) what is the number of Indians
living in various African countries?

THE MINISTER OF LAW, JUS-
TICE AND COMPANY AFFAIRS
(SHRI SHIV SHANKAR): (a) Pre-
sumably the question refers to coun-
tries in Africa South of the Sahara.
Government have not received reports

of any ill treatment meted out to the
Indian Nationals in these countries.

(b) to (d) Do not arise.

(e) A Statement is attached.

Statement

Indians living in Africa South of the Sahara

Sl. No.	Name of country	Indian nationals
1	Angola	N.A.
2	Benin	100
3	Botswana	75
4	Burundi	160
5	Cameroon	NA
6	Central African Republic . .	NA
7	Chad	NA
8	Comoro Islands	100
9	Congo (Brazzaville)	25
10	Equatorial Guinea	NA
11	Ethiopia	4000
12	Gabon	10
13	Gambia	100
14	Ghana	1375
15	Guinea	1
16	Guinea Bissau	NA
17	Ivory Coast	5
18	Kenya	6500
19	Lesotho	100
20	Liberia	500
21	Madagascar	3100
22	Malawi	250
23	Mali	NA
24	Mauritius	428
25	Mozambique	53
26	Niger	NIL
27	Nigeria	5000